IMMEDIATE/RENSINDER

No. 15-1/2017-BP-II
Government of India
Ministry of Consumer Affairs & Public Distribution
Department of Food & Public Distribution

Krishi Bhawan, New Delhi – 110 001
Dated – 17th September, 2018

To

The Principal Secretaries/Secretaries,
Food & Civil Supplies Departments
All State Governments/Union Territory Administrations

Subject: Fortification of Staple Food distributed under the Targeted Public Distribution System – ATTA (Whole Wheat Flour)

Sir/Madam,

I am directed to refer to this Department’s letter No. 13-4/2016-BP-II dated 22nd December, 2016 (copy enclosed) on the above noted subject vide which all the States/UTs especially the States/UTs, which are distributing wheat flour through PDS, were advised to distribute fortified wheat flour as per FSSAI Standards through Public Distribution System in their respective States/UTs.

2. Food Safety and Standards Authority of India (FSSAI) has now notified the final regulations on Food Fortification in the Gazette of India dated 2nd August 2018 and a copy of the same may be accessed at following FSSAI FFRC portal


3. All the States/UTs which are distributing wheat flour through Public Distribution System are once again advised to distribute fortified wheat flour (ATTA) under PDS as per FSSAI Standards. Further, the States/UTs especially West Bengal, Himachal Pradesh, Sikkim and UT of Andaman & Nicobar Islands, which are distributing fortified wheat flour under Public Distribution System are requested to confirm if they are distributing the same as per FSSAI Standards.

Yours faithfully,

(ASIT HALDER)
Under Secretary to the Govt. of India

Copy for information to:
1. The Secretary, M/o Women & Child Development, Shastri Bhawan, New Delhi
2. The Secretary, D/o School Education & Literacy, Shastri Bhawan, New Delhi
3. The Secretary, M/o Health & Family Welfare, Nirman Bhawan, New Delhi
4. The CEO, FSSAI, FDA Bhawan, Kotla Road, New Delhi-110002